

ITEM NO.5

REGISTRAR COURT. 2

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Civil Appeal No(s). 4994/2016

PRABHAKANT SHUKLA

Appellant(s)

VERSUS

RELIANCE COMMUNICATIONS LTD AND ORS.

Respondent(s)

Date : 10-02-2023 This appeal was called on for hearing today.

For Appellant(s)

Petitioner-in-person

For Respondent(s)

Ms. Neha Agarwal, Adv.  
Mr. E. C. Agrawala, AOR

Mr. Pai Amit, AOR  
Mr. Aditya Nayyar, Adv.  
Mr. Tarang Agrawal, Adv.  
Ms. Swati Mittal, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent nos. 1 and 3 are duly represented.

Despite due service on respondent no. 2, there is no appearance.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

PAVANESH D.  
Registrar

pm